## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1917 TO BE ANSWERED ON THE 01<sup>ST</sup> AUGUST, 2023

### LANDLESS FARMERS

1917. SHRI N. REDDEPPA:
SHRIMATI VANGA GEETHA VISWANATH:
SHRIMATI GODDETI MADHAVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of landless farmers in the country;
- (b) the details of schemes being implemented by the Government for the said landless farmers;
- (c) the number of dalits and tribals among the said farmers;
- (d) the number of people who became landless during the last three years?

#### **ANSWER**

#### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a), (c) & (d): No specific census/survey of landless farmers has been conducted and as such the exact number of landless farmers in the country is not available. However, as per Agriculture Census 2015-16, number of wholly leased-in operational holders in the country was about 5.31 lakh, out of which Scheduled Castes and Scheduled Tribes wholly leased-in operational holders were about 1.91 lakh and 0.67 lakh respectively.
- (b): Agriculture being a State subject, the State Governments undertake implementation of agricultural schemes/programmes for the welfare of farmers including landless farmers and the Government of India also supplements these efforts through implementation of various central sector/centrally sponsored schemes/programmes. Among these, the schemes which specifically cover landless, tenant farmers and sharecroppers are the Pradhan Mantri Fasal Bima Yojana (PMFBY) & Restructured Weather Based Crop Insurance Scheme (RWBCIS) and Kisan Credit Card (KCC) scheme.

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